

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

CORRIGENDUM

Dated Shillong, the 8th October, 2018.

No. LJ (A) 35/95/112 – Please read “Shri Avijit Mani Tripathi, Advocate as Standing Counsel” in place of “Shri Avijit Mani Tripathi, Advocate as Government Advocate” as appeared in this Department’s letter No. LJ (A) 35/95/103 dt. 27.08.2018.

sd/-

(S.K. Sangma),

**Under Secretary to the Govt. of Meghalaya,
Law Department.**

Memo No. LJ (A) 35/95/112-A,

Dated Shillong, the 8th October, 2018.

Copy forwarded to:-

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
3. The Sr. Govt. Advocate, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong.
5. The Treasury Officer, Shillong North/ South Treasury.
6. The Secretary High Court Bar Association, Shillong.
7. Law (B) Department, Shillong.
8. The DEO, Law Department.

By order etc...

Sannur

**Under Secretary to the Govt. of Meghalaya,
Law Department.**